

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

### BUDGET SESSION FRIDAY, APRIL 20<sup>TH</sup>, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 1:10 P.m.

The day was allotted for Government Business.

#### 1. Questions:

Questions Nos. 173 - 177 were taken up and disposed off.

#### 2. Zero Hour Notice:

- i. A Zero Hour Notice was tabled by Shri Lambor Malngiang, MLA under Rule 49 (A) of the Rules of Procedure and Conduct of Business relating to a news item published in "The Shillong Times", dated 18.04.2018, under the caption "Petrol Bomb attackers target Shillong Times Editor's house".

Shri James P. K. Sangma, Minister Home (Police) replied.

- ii. A Zero Hour Notice was tabled by Shri George B. Lyngdoh, MLA under Rule 49 (A) of the Rules of Procedure and Conduct of Business relating to a news item published in "The Telegraph", dated 19.04.2018, under the caption "Ex-Students petition Chief Minister on jobs".

Shri Lahkmen Rymbui, Minister in-charge Education replied.

#### 3. Call Attention Notice:

- i. Shri Sostheness Sohtun, MLA called the attention of the Minister in-charge Public Works (Roads) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor" dated 14.04.2018 under the caption "Pyrshah ka HNYF ia jingpyntrei ka Assam ia ka surok PMGSY ha Ri-Bhoi".

Shri Prestone Tynsong, Deputy Chief Minister in-charge PWD (Roads) replied.

- ii. Shri Conrad K. Sangma, Chief Minister laid a Statement relating to a Call Attention Notice by Shri Adelbert Nongrum, MLA under the caption "18 sien bishar ka Supreme Court ia u Aadhaar, mynta kaba 19".

**4. Voting on Demands for Grants:**

**Grant No. 21** - Dr. Mukul Sangma, Leader of Opposition continued with his speech on the Cut Motion.

Shri Lahkmen Rymbui, Minister in-charge Education replied.

Grant Nos. 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 37, 38, 39, 40, 41,42,43,44, 45,46,47,48,49, 50, 51, 52, 53, 54,55, 56, 57, 58,59,60,64 and 65 were guillotined and passed by the House.

**5. Appropriation Bill:**

Shri Conrad K. Sangma, Chief Minister in-charge Finance introduced the Meghalaya Appropriation (No.II) Bill, 2018.

The Bill was taken into consideration and passed by the House.

**6. Laying of Report:**

Shri Timothy D. Shira, MLA & Vice-Chairman of the Rules Committee, Meghalaya Legislative Assembly laid a Report of the Rules Committee on a matter relating to "The Composition of all the Assembly Committees in the Meghalaya Legislative Assembly".

**7. Presentation:**

Shri Conrad K. Sangma, Chief Minister in-charge Finance presented the following:

- I. Appropriation Accounts 2016-17.
- II. Accounts at a Glance 2016-17.
- III. Finance Accounts (Volume I & II) of 2016-17.
- IV. Report of the Comptroller and Auditor General of India on State Finances for the year ended 31<sup>st</sup> March, 2017.
- V. Report of the Comptroller and Auditor General of India Revenue Sector for the year ended 31<sup>st</sup> March, 2017.

**8. Laying of Audit Report:**

Shri Prestone Tynsong, Minister in-charge Labour laid the separate Audit Report of the Comptroller and Auditor General of India on the Accounts of the Meghalaya Building & other Construction Workers' Welfare Board, Shillong for the year ended 31<sup>st</sup> March, 2015.

**9. Laying of Statement:**

- i. Shri Banteidor Lyngdoh, Minister in-charge Agriculture laid a statement relating to Starred Question No. 127 replied on 12.04.2018.
- ii. Shri Banteidor Lyngdoh, Minister in-charge Agriculture laid a statement relating to Starred Question No. 135 replied on 13.04.2018.

**10. Election to Financial Committees:**

- a. The Hon'ble Speaker informed that in pursuance of Rule 242 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, that 10 (Ten) valid nominations were received in favour of the following 10 (Ten) Members to the Committee on Public Accounts.

1. Shri Zenith M. Sangma	MLA
2. Shri Charles Pyngrope	MLA
3. Shri Rakkam A. Sangma	MLA
4. Shri Nujorki Sungoh	MLA
5. Shri Renikton L Tongkhar	MLA
6. Shri H. M. Shangpliang	MLA
7. Shri Lazarus Sangma	MLA
8. Shri M. M, Danggo	MLA
9. Shri Thomas A. Sangma	MLA
10. Shri Lambor Malngiang	MLA

Since the number of candidates is equal to the number of seats to be filled up, all the 10 (Ten) Members are declared elected to the Committee on Public Accounts.

Shri Charles Pyngrope was appointed as Chairman of the Committee.

b. The Hon'ble Speaker also informed that in pursuance of Rule 242 B (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, that 10 (Ten) valid nominations were received in favour of the following 10 (Ten) Members to the Committee on Public Undertakings.

1. Shri David A. Nongrum	MLA
2. Shri Adelbert Nongrum	MLA
3. Shri Marthon Sangma	MLA
4. Shri Gavin Miguel Myllem	MLA
5. Shri Brening A. Sangma	MLA
6. Shri Mohendro Rapsang	MLA
7. Shri Jimmy D. Sangma	MLA
8. Smti Dikkanchi D. Shira	MLA
9. Shri Brolding Nongsiej	MLA
10. Shri Samuel M. Sangma	MLA

Since the number of candidates is equal to the number of seats to be filled up, all the 10 (Ten) Members are declared elected to the Committee on Public Undertakings.

Shri Brening A. Sangma was appointed as Chairman of the Committee.

c. The Hon'ble Speaker also informed that in pursuance of Rule 244 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, that 10 (Ten) valid nominations were received in favour of the following 10 (Ten) Members to the Committee on Estimates.

1. Shri Winnerson D. Sangma	MLA
2. Shri Mayralborn Syiem	MLA
3. Dr. M. Ampareen Lyngdoh	MLA
4. Shri Saleng A. Sangma	MLA
5. Shri Jason Sawkmie Mawlong	MLA
6. Shri Syntar Klas Sunn	MLA
7. Shri Thomas A. Sangma	MLA

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|---------------------------|-----|
| 8. Shri Shitlang Pale     | MLA |
| 9. Dr. Azad Zaman         | MLA |
| 10. Smti Agatha K. Sangma | MLA |

Since the number of candidates is equal to the number of seats to be filled up, all the 10 (Ten) Members are declared elected to the Committee on Estimates. Shri Thomas A. Sangma was appointed as Chairman of the Committee.

#### **11. Obituary References:**

Hon'ble Members paid homage on the passing away of the following personalities:

1. Indro Pariat
2. Alfrien Marak
3. Snowmick Kalwing
4. Dorendra Singh
5. Dhabal Ch. Barman
6. Rajendra Singh

Hon'ble Members who paid tribute were Shri Conrad K. Sangma, Chief Minister, Dr. Mukul Sangma, Leader of Opposition, Shri Zenith M. Sangma and Hon'ble Speaker.

The House expressed its condolence and 2 minutes silence was observed.

#### **12. Prorogation/Adjournment Sine-die:**

Hon'ble Speaker read out the Message of prorogation/adjournment sine-die of the Meghalaya Legislative Assembly from the Hon'ble Governor of Meghalaya.

#### **13. National Anthem:**

National Anthem was then played.

**Dated Shillong,  
the 20<sup>th</sup> April, 2018.**

***Commissioner & Secretary,  
Meghalaya Legislative Assembly.***